

MR. DEPUTY-SPEAKER: The question is:

"That this House do further extend upto the last day of the first week of the next session the time for the presentation of the Report of the Committee of Privileges in regard to allegation made by Shri K.P. Unnikrishnan, M.P., against the Minister of State in the Ministry of Commerce (Shri Priya Ranjan Das Munsi) on 10th December, 1987, during discussion on 'No Confidence Motion'."

The motion was adopted

12.24½ hrs.

BUSINESS ADVISORY COMMITTEE

[English]

Sixtieth Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): I beg to move:

"That this House do agree with the Sixtieth Report of the Business Advisory Committee presented to the House on the 2nd November, 1988."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Sixtieth Report of the Business Advisory Committee presented to the House on the 2nd November, 1988."

The motion was adopted

12.25 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Steps needed to check dengue fever and encephalitis in Gorakhpur division of U.P.

SHRI MADAN PANDEY (Gorakhpur): Hon. Deputy Speaker, Sir, many parts of the country are in the grip of dengue fever

and encephalitis etc. They are prevalent in the epidemic form in eastern parts of Uttar Pradesh, specially in Gorakhpur division. About 2000 people have been admitted in the hospitals and thousands of people have fallen victims to these epidemics. Considering the severity of this epidemic, the Health Ministers of the State and the Central Government have visited the area twice. In spite of providing medical facilities, there is no let up. Perhaps both causes and the cure of this epidemic are not yet known.

I would request that immediate steps should be taken to implement the Research Project sponsored by the Gorakhpur Medical College and researchers may be sent there from other parts of the country also to find out the causes as well as cure of this epidemic and make arrangement to fight this menace.

[English]

- (ii) Need to upgrade the Agricultural Research Complex at Ella, Old Goa, into a full-fledged institute

SHRI SHANTARAM NAIK (Panaji): Indian Council of Agricultural Research have a Research Complex in Goa since 1976. It is under the administrative control of Central Plantation Crops Research Institute, Kasargod.

Initially for want of proper land and building, research activities were carried on at Goa Government's farms and on farms of private persons. Since 1982, the complex has been shifted to Ella, Old Goa, occupying an area of 19.6 hectares on which research is being carried on and an additional 34.4 hectares which has been made available to the complex by Goa Government in 1987, on which research activities are to be commenced.

Goa is now a full-fledged State and hence in place of a mere research complex headed by a Deputy Director, the State is entitled to have a full-fledged institute headed by a Director and other requisite